

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3558

ANSWERED ON:20.08.2004

OPEN SKY POLICY

Channappa Shri Kunnur Manjunath;Saradgi Shri Iqbal Ahmed

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether according to the Indian Express news item dated 01 July, 2004, Government is keen in giving its nod to the seven plus seven air bilateral policy and unilateral open skies policy with ASEAN countries;

(b) if so, the details thereof;

(c) whether any agreement has been signed between the ASEAN countries in this regard;

(d) if so, the terms and conditions of such agreements; and

(e) the time by which it is likely to be implemented?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a),(b),(c),(d)&(e):- It has been decided to permit designated airlines of all countries having Air Services Agreement with India to operate up to seven services per week each to any two of the 12 international airports in India subject to reciprocal enhancement in capacity for the Indian carriers. Services to the second airport can commence after the entitlements for the first airport have been exhausted. Designated airlines of 10 ASEAN countries have also been offered, subject to reciprocal rights to the Indian carriers, the facility to operate up to daily services to the four metro cities in India besides unlimited access to 18 other tourist destinations. The additional flights under this offer are subject to the terms of the existing commercial agreement with the designated Indian Carriers.